

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/212

Date: 16.05.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Ms. Komal Rani D/o Shri Shyam Sunder, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur, is hereby accepted with effect from 22.04.2016(A.N.)

BY ORDER



REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1012

Date : 16.05.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. Confidential Branch, Rajasthan High Court, Jodhpur.
5. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
6. Concerned Ms. Komal Rani D/o Shri Shyam Sunder, H.No.51/7, Kala Pathar, Lal Sarak, Hansi(Hisar), Haryana Pin.125033.
7. Personal file.



REGISTRAR (ADMN.)